

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1507**  
TO BE ANSWERED ON 11.02.2020

**DEVELOPMENT OF VILLAGES UNDER SAGY**

**1507. SHRI HIBI EDEN:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the status of development of Gram Panchayats (GPs) adopted by the Members of Parliament under Saansad Adarsh Gram Yojana (SAGY) in the country, State-wise;
- (b) whether dilapidated roads, poor health system and open defecation are still prevalent in the GPs adopted by the Members of Parliament under SAGY;
- (c) if so, the details thereof;
- (d) whether there is any plan or proposal to sanction special fund for SAGY villages for their developmental needs; and
- (e) if so, the details thereof?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI NARENDRA SINGH TOMAR)**

(a): The Gram Panchayats adopted under SAGY prepare Village Development Plans (VDP) for themselves through a participatory process under the guidance of Hon'ble Members of Parliament. The VDP includes prioritised time-bound activities to achieve holistic and integrated progress of the village. The State/UT-wise status of progress of implementation of VDP in SAGY Gram Panchayats, based on the information uploaded on the SAGY website by the respective States/UTs till 6 February 2020, is given in Annexure-I.

(b) & (c): Inter-village connectivity, by way of a single all-weather road to the eligible unconnected habitations and upgradation of roads in the SAGY Gram Panchayats / villages has been provided through Pradhan Mantri Gram Sadak Yojana (PMGSY). Further, providing connectivity to identified rural production centres to existing pucca road network as well as construction of pucca internal roads or streets including side drains and culvert within a village are permissible activities under Mahatma Gandhi National Rural Employment Guarantee Scheme. These works are taken up at the Gram Panchayat level as per demand.

Under the National Health Mission (NHM), support is provided to States/UTs for strengthening their healthcare system on the basis of proposals received. All Gram Panchayats identified under Sansad Adarsh Gram Yojana (SAGY) have been declared Open Defecation Free (ODF).

(d) & (e): Under the SAGY framework, the development of Gram Panchayats is envisaged through convergence and implementation of existing Government Schemes and Programmes under the administrative control of respective Ministries. There is no plan or proposal to sanction special funds for SAGY villages as of now.

**Annexure-I**

**Statement referred to in reply to Lok Sabha Unstarred Question No. 1507 scheduled for 11-02-2020**

State/UT-wise progress of implementation of Village Development Plans in SAGY Gram Panchayats based on the information uploaded on the SAGY website by the respective States/UTs till 06 February 2020.

<b>Progress of implementation of Village Development Plans in the Gram Panchayats of all Phases</b>						
- based on the information available on saanjhi.gov.in as on 06 February 2020						
<b>Sl.No.</b>	<b>State / UT</b>	<b>No. of SAGY GPs</b>	<b>No. of GPs that uploaded VDP</b>	<b>No. of GPs that updated VDP progress</b>	<b>No. of projects planned</b>	<b>No. of projects completed</b>
1	Andaman And Nicobar Islands	4	3	2	372	194
2	Andhra Pradesh	70	64	53	1350	778
3	Arunachal Pradesh	7	3	3	216	37
4	Assam	35	27	25	2429	603
5	Bihar	82	60	48	4817	1718
6	Chandigarh	2	2	2	31	15
7	Chhattisgarh	54	41	37	3318	2105
8	Dadra And Nagar Haveli	1	0	0	0	0
9	Daman And Diu	2	1	1	52	32
10	Delhi	13	0	0	0	0
11	Goa	5	4	4	596	147
12	Gujarat	105	69	67	1783	1638
13	Haryana	34	34	31	1587	1021
14	Himachal Pradesh	15	15	14	1353	619
15	Jammu And Kashmir	15	14	12	928	444
16	Jharkhand	54	50	46	4230	2079
17	Karnataka	69	58	58	10315	7689
18	Kerala	107	79	70	4725	2869
19	Lakshadweep	1	1	1	79	29

20	Madhya Pradesh	79	55	44	2587	1790
21	Maharashtra	169	103	84	7072	3105
22	Manipur	15	13	12	787	518
23	Meghalaya	7	6	5	334	87
24	Mizoram	6	5	5	511	357
25	Nagaland	8	2	2	71	16
26	Odisha	56	38	24	1131	379
27	Puducherry	2	2	2	72	18
28	Punjab	36	23	22	815	309
29	Rajasthan	100	81	81	4630	2785
30	Sikkim	8	6	6	234	120
31	Tamil Nadu	196	158	158	5276	5042
32	Telangana	53	35	33	1753	919
33	Tripura	4	3	3	159	86
34	Uttar Pradesh	326	283	273	6598	6137
35	Uttarakhand	18	15	15	758	587
36	West Bengal	10	1	0	61	0
	<b>Grand Total</b>	<b>1768</b>	<b>1354</b>	<b>1243</b>	<b>71030</b>	<b>44272</b>